

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No. 45/(MAH)/2011  
CA No.

CORAM:

Present:

SHRI SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

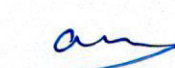
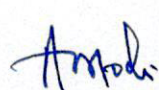
SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 28.11.2016

NAME OF THE PARTIES: Smt. Akula Nagalaxmi  
V/s.

M/s. Crompton Greaves Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 111A of the Companies Act, 1956.

S. No.	NAME	DESIGNATION	SIGNATURE
1	Zubin Behravkarlin	Admrk	
2	Gandhar Raikar	Admrk	
3	Adwin Modi	Admr. for R-ty	
4	S.P. Bhat		

Common Order

CP No.45/111A/ CLB/MB//MAH/2011

CP No. 46/634A/CLB/MB/MAH/2014

Petitioner Counsel is absent but he has sent a letter for an adjournment. As the time for hearing is extended with an observation that parties are not supposed to send letters for adjournment, if the Counsel is not in a position to argue the matter, the parties should come and seek adjournment before this Bench.

List this matter for hearing on 23.1.2017.

sd/-

B.S.V. PRAKASH KUMAR  
Member (Judicial)

sd/-

V. NALLASENAPATHY  
Member (Technical)